

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,
Appeal No. 129 of 2013 & IA No. 196 of 2013 and
Appeal No. 163 of 2013

Dated : 11th August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &
Appeal No. 129 of 2013 & IA No. 196 of 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Aditya Mathur
Mr. Sarul Jain for R.1
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for UERC

Appeal No. 163 of 2013

**Power Transmission Corporation of
Uttrakhand Ltd. Appellant(s)**
Versus

**Uttrakhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Sarul Jain
Mr. Aditya Mathur
Mr. Kamal Kant (Rep.)

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri for R.2
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for UERC

ORDER

We have heard the learned counsel for the parties.

Post these matters for further submissions on **28.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js